GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 142 (To be answered on the 28th December 2017)

Flights to International Destinations

*142. SHRI Y.S. AVINASH REDDY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken a decision to commence operations of flights to international destinations viz. Singapore, Malaysia, Kuwait, Dubai etc.;
- (b) if so, the details thereof; and
- (c) the time by which these flights would commence their operations?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT TO PART (A) TO (C) REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION (*) NO. 142 DUE FOR ANSWER ON 28.12.2017 REGARDING FLIGHTS TO INTERNATIONAL DESTINATIONS.

- (a) Government has no role in commencement of flight operations. International operations are governed by the availability of bilateral traffic rights and commercial judgement of the airlines. Government does not interfere in the operational plans of airline operators. Indian carriers are currently operating to/from 33 countries including Singapore, Kuwait, and Dubai. Besides this Malaysia had also been served by the Indian carrier till January 2017.
- (b) & (c) Do not arise

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(i) the time by which these flights would commence there up radions?

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